

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 327 OF 2016

Dated: 24th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Chhattisgarh State Power Transmission Co. Ltd. Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava
Ms. Sanjna Dua

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **30.09.2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/mkj